

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:270
ANSWERED ON:22.07.2003
PM VISIT TO STATES
M. JAGANNATH

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are any norms to determine the manner in which the Prime Minister is to be received during his official/non-official visits to State Capitals;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether the Government propose to frame rules or bring any legislation in this regard in order to maintain the dignity of the office of the Prime Minister; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

- (a) to (c): Government of India have issued instructions to all State Governments and Union Territories regarding courtesies to be shown to the VIPs on their official/non-official visits to States and Union Territories including the Prime Minister.
- (d) & (e): There is no need to frame rules or bring any legislation in view of the existing instructions.